

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO: 2985
ANSWERED ON 17/12/2025

YOUTH PARLIAMENT COMPETITIONS

2985. DR. SANJAY JAISWAL:

Will the MINISTER OF PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the manner in which the Ministry is encouraging participation of students in legislative processes through the Youth Parliament Competitions;**
- (b) whether a dedicated digital platform has been created by the Government for conducting pre-legislative public consultations on draft bills; and**
- (c) the manner in which the Ministry is enhancing public access to its annual reports and performance indicators?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) The Ministry of Parliamentary Affairs organizes Youth Parliament Competitions in Delhi Schools, Kendriya Vidyalayas, Jawahar Navodaya Vidyalayas, Eklavya Model Residential Schools (new initiative) and Universities/Colleges in coordination with the respective stakeholder organizations. The programme of Youth Parliament Competitions is an awareness programme which aims to strengthen the roots of democracy, inculcate healthy habits of discipline, and tolerance of the views of others and to enable the students to know about practices and procedures of the Parliament and to enhance their knowledge of the functioning of the Government, Constitutional values and for living their lives in a democratic way.**
- (b) No such dedicated platform has been created by this Ministry for conducting pre-legislative public consultation on draft bills.**
- (c) This Ministry regularly publishes its Annual Reports on its website which are accessible documents to the public.**
